

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 143/MP/2024

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 57 & 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.

Petitioner : NTPC Limited

Respondents : NLDC and 49 others

Date of Hearing : **6.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Bharath Gangadharan, Advocate, NTPC
Shri Siddharth Nigotia, Advocate, NTPC
Ms. Manu Tiwari, Advocate, NTPC
Shri Gajendra Singh, NLDC
Shri Alok Mishra, NLDC
Shri Sanny, NLDC
Shri Debjyoti, NLDC
Shri Vyom Chaturvedi, Advocate, MSEDCL
Shri Buddy A. Ranganathan, Advocate, BSES Discoms
Shri Aditya Ajay, Advocate, BSES Discoms
Ms. Jaya, Advocate, BSES Discoms

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought adjournment on account of certain developments in the matter. Accordingly, the Commission adjourned the hearing of the Petition.

2. The Petition shall be listed for hearing on **12.12.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

